

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:6516  
ANSWERED ON:07.05.2003  
RETIREMENT BENEFITS TO MTNL EMPLOYEES  
S. SAIDUZZAMAN

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

(a) whether the MTNL employees working in Delhi and Mumbai who retired between May, 2000 and November, 2000 have been given pension, gratuity and other payments on the basis of CDA pay scales and those who retired after December, 2000 have been given pension, gratuity and other payments on the basis of IDA pay scales by the Nigam;

(b) if so, the reasons therefor; and

(c) the time by which the Group C and D employees who retired between May, 2000 and December, 2000 will get pension, gratuity and other payments as per IDA pay scales?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY( SHRIMATI S MAHAJAN)

(a) Yes, Sir.

(b) Before their absorption in MTNL, the employees were sanctioned pension and other retirement benefits by the Government based on the pay drawn by them in CDA pattern. The date of absorption has been fixed as 1.11.1998. However, the process of issuance of Presidential Order followed by fixation of their pay in IDA pattern could be implemented in majority of cases only during May to November, 2000 but with retrospective effect i.e. w.e.f 1.11.1998. The employees who retired after fixation of their pay in IDA pay scales (December, 2000 onwards) were sanctioned pension and other retirement dues based on IDA pay scales by MTNL.

(C) The process to grant pension and other retirement dues based on IDA pay scales in respect of the employees who retired during the said period but were sanctioned pension based on CDA pay scales has already been initiated. The process involves cancellation of existing Pension Payment Orders by the Government, getting the documents returned from the disbursing bank/post offices and then issuing fresh PPOs and shall take some more time.